[Shri Devender Goud T.] **1.00** P.M.

In view of the above, I request the House to support me in demanding the Government of India for granting constitutional status to the National Commission for Backward Classes and also setting up a separate Ministry at the Union level.

Demand for giving fertilizer subsidy directly to farmers and fix MSP for crops reasonably for the benefit of farmers

SHRI BHUPINDER SINGH (Odisha): Sir, it is a matter of deep concern that though it is most often talked about that India is primarily a land of farmers, about 75 per cent of the people live on agriculture. But the fact of the matter is that no radical scheme has been hitherto thought out and spelt out and introduced for the real benefit of the farmers. The existing subsidy policy with regard to the use of fertilizers, by individual farmers, is not free from serious loopholes and leakages. Under the existing system, the real financial benefit, in this regard, is going to the fertilizer companies. If our intention is absolutely clear, then, we should replace the existing system of subsidies by paying the required cash directly to the individual farmers. Time has come for Government of India to take appropriate steps to fix MSP for paddy, wheat, sugarcane and cotton in a reasonable way for the benefit of the concerned farmers. Otherwise, farmers would continue to be hard hit, forcing some of them to commit suicide. Since the price of each item necessary for farming is on the increase, accordingly, the MSP has to be fixed in time, in consultation with the State Governments.

- DR. K. C. TYAGI (Bihar): Sir, I associate myself with the Special Mention made by Shri Bhupinder Singh.
- DR. K. P. RAMALINGAM (Tamil Nadu): Sir, I also associate myself with the Special Mention made by Shri Bhupinder Singh.

Demand for declaring great natural falls of Courtallam as National Heritage of tourist attraction

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, nestling in the deep forests on the spur of the Western Ghats that juts into Tirunelveli district is the land of Thamirabarani river and its jewel is Courtallam. I would call it a heritage spa, which includes nine major natural waterfalls and several ancient temples. Courtallam is probably nature's call to the weary traveller to 'just chill'.

Each fall has a name which in essence reflects its character. So, is Peraruvi aruvi, which means falls, Chittraruvi, Shenbage Devi falls, lined with Champak trees; Thenaruvi, which means honey falls; Aintharuvi, which means five falls; Pazhathotta Aruvi, which means fruit garden; Puli Aruvi, which means tiger calls; Puzhaya, which means old Courtallam falls; and, Puthu Aruvi, the new. Bathing under these waters

is said to be distressing because not only does the force of the fall massage tense muscles, the copper-rich waters also carry a complement of herbs and barks that add to its medicinal benefits.

I urge the Government of India to announce this greatest natural waterfalls as National Heritage Tourist Attraction.

MR. DEPUTY CHAIRMAN: Chaudhary Munavver Saleem, absent. The House is adjourned to meet at 2 o'clock.

The House then adjourned at one minute past one of the clock.

The House reassembled at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

DISCUSSION ON THE WORKING OF THE MINISTRY OF POWER

SHRI JESUDASU SEELAM (Andhra Pradesh): Mr. Deputy Chairman, Sir,...

MR. DEPUTY CHAIRMAN: No, please.

SHRI JESUDASU SEELAM: Sir, those remarks need to be expunged.

MR. DEPUTY CHAIRMAN: I told you in the morning. What I have to say I told you in the morning. Nothing more I have to say on that. I advised you what to do. You do that. Now Discussion on the Working of the Ministry of Power. Shri P. Bhattacharya. ...(Interruptions)...

SHRI JESUDASU SEELAM: Sir, I am a Member of this House. I have a right to raise an issue. You have to protect my rights. The Chair should protect...

MR. DEPUTY CHAIRMAN: You are a senior Member. You know it.

SHRI JESUDASU SEELAM: Yes, Sir. I have not come to the Well. Some other hon. Members...

MR. DEPUTY CHAIRMAN: Don't bring those issues now. No, Please.

SHRI JESUDASU SEELAM: That remark should be removed from the record.

MR. DEPUTY CHAIRMAN: I have told you. I cannot allow a discussion on that.

SHRI JESUDASU SEELAM: I am not discussing. I am appealing, Sir, that an individual Member's right should be protected.

SHRI P. BHATTACHARYA (West Bengal): Kindly listen to him, Sir.